

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 15 of 2020

IN THE MATTER OF:

Plasser India Pvt. Ltd.

...Appellant

Vs.

The Competition Commission of India & Ors.

....Respondents

Present:

**For Appellant: Mr. Neelambara Sandeepan, Mr. Shikhar Tyagi,
Mr. Puneeth Ganapathy and Mr. Yogendra Aldak
Advocates.**

**For Respondents: Mr. Anil Airi, Sr. Advocate with Mr. Navin Kumar,
Ms. Rashmeet Kaur, Advocates for R-3.
Mr. Kamal Nijhawan and Mr. Kumud Nijhawan,
Advocates for R-2.
Mr. Ravi, Mr. Abhinav Sharma, Advocates for R-4.
Mr. Surendra Suryan, Advocate for R-7.**

O R D E R
(Virtual Mode)

18.11.2020: For filing of Reply of Respondent No. 2,4,7, at request of the Learned Counsels appearing for the Respondents three weeks time is granted from today and the copy of Reply/Response is to be served to the Learned Counsel for the Appellant and other parties. It is open to the Appellant to file 'Rejoinder' if any within three days thereafter. The Learned Counsel for the Appellant is hereby directed to serve the copy of the Appeal Paper Book to the Learned Counsel for 4th Respondent so as to enable the Learned Counsel for the 4th Respondent to file Reply/ Response within one week.

List this Appeal on **21st December, 2020.**

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/nn

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